

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.20
C.P.No. 137/BB/2019

IN THE MATTER OF:

Mr. Shankar Subramanya Bhat & Anr. ... Petitioners
Vs.
M/s. Canara Star Communications Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 28.03.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : None
For the R-1 to R-6 : Shri Saji P. John

ORDER

1. Heard the Ld. Counsel for the Respondents. None appeared for the Petitioner.
2. Pursuant to the order dated 22.11.2023, Ld. Counsel for the Respondents No.1 to 6 has filed written submissions vide Dy.No.1479 dated 05.03.2024. The same is taken on record.
3. Pleadings are complete.
4. List the case on **30.05.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)